

Defective Case Register from 2024-02-13 to 2024-02-13

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/4451/2024	ANIRUDHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-BLAPL/4367/2024	JAYANTA KUMAR MAJHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-WP(C)/5324/2024	RAMESH CHANDRA NAYAK	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT COPY OF PAGE 9,10,12 NOT FILED
4	D-BLAPL/4411/2024	OM PRAKASH SARAN	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
5	D-BLAPL/4366/2024	SOUBHAGYA KUMAR DASH	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page 13,15 ,17 not available.
6	D-CRLMC/4296/2024	CHANDANA MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. original letter dt. 22.09.2023, Anx-1 not filed.
7	D-CRLMP/4196/2024	ALOK KUMAR MOHAPATRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
8	D-WP(C)/6210/2024	SUBHADUTTA ROURAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
9	D-WP(C)/5279/2024	SIDHARTH PRASAD DAS	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
10	D-WP(C)/5850/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-BLAPL/4389/2024	RAKESH KUMAR ROURAY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-CRLMP/4174/2024	SESHADEV DASH	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
13	D-ABLAPL/4414/2024	JULIYAS PRASAD BEHERA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page no. 19 to 21 not neat.
14	D-WP(C)/5283/2024	PREMANANDA MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-CRLMP/4300/2024	SUBHRA NARAYAN GAYA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. ANNEXURES ARE NOT ATTESTED
16	D-WP(C)/6585/2024	PRADEEP KUMAR MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-CRLMC/3944/2024	Anupam Dash	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-BLAPL/4344/2024	PRABIR KUMAR RAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
19	D-CRLMP/4232/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
20	D-WP(C)/6201/2024	SUBHADUTTA ROURAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
21	D-CONTC/5784/2024	SUBHRANSU THAKUR	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-MATA/5447/2024	AMIT PRASAD BOSE	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

23	D-CRLMC/3739/2024	BHARAT BHUSAN ROUSTRAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
24	D-WP(C)/6336/2024	GOPINATH SETHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
25	D-BLAPL/4359/2024	SOUMYA RANJAN DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-BLAPL/4500/2024	TUKUNA KUMAR MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
27	D-BLAPL/4513/2024	PRASANTA KUMAR NANDA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-ABLAPL/4502/2024	SUSHANTA KUMAR JOSHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 14 and 15 not legible.
29	D-WP(C)/6081/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
30	D-ABLAPL/4410/2024	TRILOCHAN NANDA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-WP(C)/6073/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-WP(C)/6412/2024	SRIKANTA MAHUNTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-BLAPL/4310/2024	JAGANNATH BHUYAN	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-ABLAPL/4450/2024	ANIRUDHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-CMP/6208/2024	SIDHARATHA MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
36	D-WP(C)/5851/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/5285/2024	PREMANANDA MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-CONTC/5077/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
39	D-CRLMC/4092/2024	BHARAT BHUSAN ROUSTRAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/6486/2024	AJAYA KUMAR MOHARANA	2024-02-13	ANX-6 (PG. 30) NOT NEAT.
41	D-CMP/6194/2024	JAGABANDHU SAHU	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
42	D-CRLA/4384/2024	SANJIB KUMAR BHANJADEO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/6370/2024	DURGESH NARAYAN RATH	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-ABLAPL/4507/2024	RABI NARAYAN MOHANTY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Authorization to Swear Affidavit on behalf of the petitioner no.2 not furnished.
45	D-WP(C)/6422/2024	SRIKANTA MAHUNTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
46	D-WP(C)/6075/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CONTC/4861/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/6111/2024	DEBASIS TRIPATHY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.

49	D-CMP/6180/2024	BIBEKANANDA BHUYAN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
50	D-WP(C)/5854/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/5868/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-CRLMP/4297/2024	KAMALAKANTA MOHANTA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
53	D-WA/6515/2024	ASHWINI KUMAR DAS	2024-02-13	PUT UP FOR SR AFTER FILING OF IMPUGNED ORDER
54	D-BLAPL/4301/2024	JUGALA KISHORE PANDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/6199/2024	SUBHADUTTA ROUSTRAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
56	D-BLAPL/4378/2024	SUKANTA KUMAR NAYAK	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
57	D-CONTC/6328/2024	JANAKI KANTA MAHAPATRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
58	D-WP(C)/5099/2024	DURGA PRASANNA MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-BLAPL/4498/2024	LALITENDU BHUYAN	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-ABLAPL/4449/2024	ANIRUDHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
61	D-BLAPL/4492/2024	PRASANTA KUMAR ROUSTRAY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
62	D-CONTC/6151/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/6074/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-BLAPL/4380/2024	BIBHUTI RANJAN MOHANTY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
65	D-BLAPL/4446/2024	GURUPRASAD BEHERA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
66	D-WP(C)/5865/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-CONTC/5082/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
68	D-CONTC/5545/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
69	D-CONTC/5060/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
70	D-CONTC/5610/2024	adv.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-WP(C)/5857/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-WP(C)/5844/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

73	D-CRLMP/4206/2024	ARUN KUMAR NAYAK	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
74	D-WA/4370/2024	AMITABH MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 19 DAYS
75	D-CRLMP/4313/2024	BYOMAKESH TRIPATHY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT COPY OF PAGE 11 BE FILED
76	D-ABLAPL/4416/2024	ADITI HOTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
77	D-CONTC/5074/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
78	D-WA/6198/2024	ADISHA MOHANTY	2024-02-13	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. DCF RS. 6/- NOT PAID
79	D-BLAPL/4458/2024	SOUBHAGYA KUMAR DASH	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
80	D-WP(C)/6572/2024	SIDHARTH PRASAD DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-CRLA/4471/2024	SUBRATA PANDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WP(C)/5284/2024	JAGAMOHAN PATTANAIK	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED WELFARE FUND RS. 50/- NOT PAID
83	D-WP(C)/6495/2024	BIRAJA PRASAD TRIPATHY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 31 TO 39 NOT LEGIBLE
84	D-CRLMP/4381/2024	SUSANTA SEKHAR MOHAPATRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-ABLAPL/4426/2024	BISWA RANJAN NAYAK	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
86	D-CRLA/4486/2024	BYOMOKESH SAHOO	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/5494/2024	ABHILASH MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/6418/2024	DHANESWAR BEHERA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
89	D-BLAPL/4407/2024	APARESH BHOI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-BLAPL/4508/2024	MANAS RANJAN DHAL	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-MACA/5767/2024	GOPAL CHANDRA SAMANTARAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
92	D-WP(C)/5923/2024	AUROBINDA SAHOO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-CRLMC/4460/2024	PRATAP CHANDRA MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
94	D-BLAPL/4343/2024	SUDEEP KUMAR SARANGI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.

95	D-CRLMP/4230/2024	SUJIT KUMAR SAHU	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-CRLA/4536/2024	SATYABRATA PANDA	2024-02-13	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. COURT FEE RS. 6/- NOT PAID
97	D-BLAPL/4348/2024	BIBHU PRASAD MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Page no.7 not legible.
98	D-CONTC/4868/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-BLAPL/4423/2024	DEEPAK KU SAHOO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI 2. Page no 6 and 7 not legible
100	D-WP(C)/5287/2024	PITAMBAR PANDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-CONTC/4874/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PETNR AGE DIFFERS FROM THE AGE OF DEPONENT
102	D-WP(C)/6586/2024	PRADEEP KUMAR MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 13 NOT NEAT AND LEGIBLE
103	D-BLAPL/4298/2024	PREETAM MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Deficit Court fee of Rs 3/- not paid in affidavit. .
104	D-WP(C)/6237/2024	ABINASH NAYAK	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
105	D-CMP/6176/2024		2024-02-13	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. AU FEE RS. 6.60 NOT PAID 2. ANNEXURES ARE NOT ATTESTED
106	D-WP(C)/6273/2024	AMBUJA BANDHU PARIDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
107	D-WA/5971/2024	MANOJ KUMAR KHUNTIA, A.G.A.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
108	D-CONTC/4808/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. INDEX IS WRONG
109	D-ABLAPL/4428/2024	SURESH KUMAR JENA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page11 not legible.
110	D-BLAPL/4392/2024	ANIRUDHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-CONTC/5098/2024	RANJIT MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-MSA/5782/2024	SATYANARAYAN MOHAPATRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. AGE OF THE APPALLANTS DO NOT TALLY WITH THE AGES FURNISHED IN THE COURT BELOW
113	D-BLAPL/4440/2024	MAHES DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
114	D-WP(C)/5918/2024	AUROBINDA SAHOO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/6251/2024	RAMA CHANDRA SAHU	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
116	D-BLAPL/4412/2024	NARENDRA KUMAR LENKA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

117	D-CRLMC/3772/2024	NITYANANDA PANDA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
118	D-WP(C)/6334/2024	PRASANTA KUMAR MISHRA	2024-02-13	17-REFERENCE CERTIFICATE NOT FURNISHED.
119	D-ABLAPL/4477/2024	SIDHARTHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D-CONTC/4814/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-MATA/5623/2024	SURYAKANTA DWIBEDI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
122	D-CONTC/5058/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APPEAL NOT IN TIME NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
123	D-WP(C)/5625/2024	PRASANNA KUMAR SAHOO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-WP(C)/5682/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-WP(C)/6415/2024	SRIKANTA MAHUNTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-ABLAPL/4496/2024	MANAS KUMAR CHAND	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
127	D-WP(C)/5540/2024		2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 13-APPLICATION CONTAINS MORE THAN ONE PRAYER. 17-REFERENCE CERTIFICATE NOT FURNISHED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. PAGE 40 NOT LEGIBLE 2. GROUNDS ARE NOT FURNISHED BEFORE THE PRAYER 3.PAGE 24,25,46,74,76,77 ARE MARKED WITH MARKER PEN
128	D-CONTC/5076/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
129	D-BLAPL/4388/2024	RAKESH KUMAR DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
130	D-CONTC/4876/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-CONTC/5740/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME DELAY OF 146 DAYS
132	D-ABLAPL/4415/2024	RAKESH KUMAR DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Date 7-11-2022, of FIR not tally with the index.
133	D-CRLMC/3909/2024	RAMAKANTA PANDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
134	D-BLAPL/4487/2024	AMULYA RATNA PANDA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.14 not legible.
135	D-WP(C)/6206/2024	SUBHADUTTA ROUSTRAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
136	D-CRLA/4569/2024	DIPTI RANJAN SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. OCCUPATION OF THE DEPONENT IN AFFIDAVITS NOT INDICATED
137	D-BLAPL/4376/2024	ASHOK DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
138	D-BLAPL/4430/2024	ARIJEET MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

139	D-WP(C)/5860/2024	GOPINATH SETHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
140	D-WP(C)/5419/2024	RANJIT MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
141	D-ABLAPL/4432/2024	SURESH KUMAR JENA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-ABLAPL/4427/2024	NIRANJAN LENKA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not legible.
143	D-BLAPL/4417/2024	PVS NANAJI ACHARY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
144	D-BLAPL/4514/2024	MANAS KUMAR CHAND	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
145	D-WP(C)/6571/2024	SIDHARTH PRASAD DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
146	D-BLAPL/4386/2024	PRAVASH CH JENA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
147	D-WP(C)/6419/2024	SRIKANTA MAHUNTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED
148	D-ABLAPL/4445/2024	SANJAY KUMAR PATTANAIK	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
149	D-BLAPL/4441/2024	JAGABANDHU SAHU	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no.15 ,16 not legible
150	D-BLAPL/4455/2024	HEMANTA KUMAR MUND	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D-CRLMP/4275/2024	BYOMAKESH TRIPATHY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX 2 CONTAINS MORE THAN ONE SHEET
152	D-WP(C)/6574/2024	PRADEEP KUMAR MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 13,10 NOT NEAT AND LEGIBLE
153	D-CRLMP/4266/2024	KUMAR PRAJWAL	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
154	D-BLAPL/4309/2024	PRAKASH KUMAR BEURA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
155	D-WP(C)/6499/2024	NIROD KUMAR SAHU	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-ABLAPL/4442/2024	ACHYUTANANDA PATTANAIK	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-WP(C)/6433/2024	DHANESWAR BEHERA	2024-02-13	ANNEXURES NOT PROPERLY MARKED AT PAGE 13,14 AS PER THE INDEX
158	D-CRLMP/4287/2024	BYOMAKESH TRIPATHY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
159	D-WP(C)/5360/2024	BIJAY PANDA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-CONTC/4865/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
161	D-ABLAPL/4511/2024	MANORANJAN PADHY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page nos. 6,9,10 and 11 not neat and legible. 3.Authorization to Swear Affidavit on behalf of the petitioner no.2 not furnished.

162	D-CONTC/6155/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
163	D-WP(C)/6376/2024	DURGESH NARAYAN RATH	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
164	D-WP(C)/6581/2024	PRADEEP KUMAR MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE 10,11,13 NOT NEAT AND LEGIBLE
165	D-WP(C)/6090/2024	AMIT PRASAD BOSE	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
166	D-CRLMP/4276/2024	BYOMAKESH TRIPATHY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-BLAPL/4308/2024	T.NARAYANA.MURTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
168	D-WP(C)/5967/2024	PRAFULLA CHANDRA ACHARYA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
169	D-CONTC/5072/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. 16-PETITION/APEAL NOT IN TIME NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
170	D-BLAPL/4314/2024	T.N MURTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 9, 19,21 to 23,25 ,26,28 are not neat and legible.
171	D-BLAPL/4347/2024	BIBHU PRASAD MOHANTY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.7,10 and11 not neat. 2.Rejection order dated. 17.01.2024 in T.R.Case No.38/29 of 2023 not tally with Cause title.
172	D-BLAPL/4491/2024	PRASANTA KUMAR ROUTRAY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner on V.nama not tally with Cause title
173	D-CONTC/5070/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
174	D-CONTC/5094/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
175	D-WP(C)/6079/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-WP(C)/5687/2024	RAMESH CHANDRA OJHA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D-CRLMC/3870/2024	JAGABANDHU SAHU	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-BLAPL/4321/2024	AMIT BISWAL	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-FAO/6105/2024	S.E. HAQUE	2024-02-13	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 1. DELAY OF 3 DAYS 2. COURT FEE RS. 12/- , AWF RS. 15/- , ACWF RS 2/- , HCAWF RS 50/- , HCLAAFFEE RS 10/- NOT PAID 3. PARAGRAPHS NOT PROPERLY NUMBERED
180	D-CRLA/4572/2024	DALIRANI BEHURAY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
181	D-WP(C)/5620/2024	PRASANNA KUMAR SAHOO	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

182	D-ABLAPL/4448/2024	ANIRUDHA DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED page14 not legible.
183	D-FAO/6108/2024	S.E.HAQUE	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 03 DAYS 2. COURT FEE RS. 12/- , AWF RS. 15/-, ACWF RS 2/- , HCAWF RS 50/- , HCLAAWF RS 10/- NOT PAID 3. PARAGRAPHS NOT PROPERLY NUMBERED
184	D-ABLAPL/4493/2024	BIBEKANANDA MAHAPATRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization to swear affidavit on behalf of other petitioner not furnished.
185	D-WP(C)/5925/2024	NIHAL RATH	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-CONTC/5086/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
187	D-ABLAPL/4413/2024	MANAS RANJAN PATRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Page no. 22 and 25 not neat.
188	D-WP(C)/5116/2024	BRUNDABAN BARAL	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. NOT PROPERLY PAGINATIONTHE PETN
189	D-CONTC/4807/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. AFFIDAVIT NOT MADE
190	D-WP(C)/6573/2024	SIDHARTH PRASAD DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-BLAPL/4357/2024	DEBASHIS MITRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. 1.OHC Welfare Fund of Rs50/-,A.W.F. of Rs.15/-and L.A.A.fee of Rs.10/-not paid. 2.Annexure not marked.3.Rejection order incorrectly indexed as F.I.R.
192	D-BLAPL/4243/2024	TARINI PANIGRAHI	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948. 2. Affidavit not executed and stamped. 3. Page nos. 7 to 12,31,40,41,42,43,44,45,46,47,48,49,50,51,52,53,54,55,56,60,61,62,63,64,65,66,67 and 68 not neat and legible.
193	D-ABLAPL/4509/2024	RABI NARAYAN MOHANTY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1.Authorization to Swear affidavit on behalf of the petitioner no.1 not furnished. 2.Page no.10 not legible.
194	D-WA/6133/2024	JITENDRA KUMAR MISHRA (2)	2024-02-13	1-COURT FEE IS DEFICIENT. COURT FEE RS. 12/- NOT PAID
195	D-WP(C)/6339/2024	GOPINATH SETHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D-CONTC/5084/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
197	D-CRLMC/2202/2024	RANJAN KUMAR NAYAK	2024-02-13	8-CAUSE TITLE NOT IN ORDER. YEAR OF TRIAL COURT CASE NO SEEMS TO BE WRONG
198	D-BLAPL/4439/2024	MAHES DAS	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

199	D-BLAPL/4317/2024	ARIJEET MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-CRLA/4334/2024	SASMITA MISHRA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-CRLMC/4305/2024	GYANENDRA CHANDRA SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
202	D-WP(C)/6338/2024	GOPINATH SETHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-CRLA/4573/2024	SANGRAM KESHARI ROUT	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
204	D-CRLMC/4124/2024	ASHUTOSH MOHANTA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per Rule-3, Chapter-VI of the Rules of the High Court of Orissa, 1948.
205	D-CRP/5603/2024	AMIT PRASAD BOSE	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
206	D-BLAPL/4399/2024	HIMANSHU BHUSAN DASH	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Index not properly page marked
207	D-ABLAPL/4406/2024	APARESH BHOI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no 14 , 15 not neat
208	D-CRLMP/4393/2024	BIBHU PRASAD MOHANTY	2024-02-13	3-AUTHENTICATION FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. AU FEE RS. 1.10 BE PAID 2. AGE OF PETNR BE RECONCILEDAS PER AGE OF DEPONENT
209	D-CONTC/4799/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. PETNR SIGNED DIFFERENTLY
210	D-ABLAPL/4434/2024	ARIJEET MISHRA	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
211	D-FAO/6148/2024	S.E.HAQUE	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 16-PETITION/APPEAL NOT IN TIME 1. DELAY OF 3 DAYS 2. PARAGRAPHS NOT PROPERLY NUMBERED
212	D-BLAPL/4379/2024	KULDEEP MOHANTY	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
213	D-CONTC/4872/2024	ADV.	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
214	D-CONTC/5079/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED
215	D-WP(C)/6333/2024	GOPINATH SETHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-WP(C)/6335/2024	GOPINATH SETHI	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-CONTC/5066/2024	KUNAL KUMAR SWAIN	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED 2. DELAY OF 183 DAYS
218	D-CRLMC/4090/2024	BHARAT BHUSAN ROURAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
219	D-WP(C)/6204/2024	SUBHADUTTA ROURAY	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.
220	D-BLAPL/4311/2024	JAGANNATH BHUYAN	2024-02-13	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

221	D-CRLMP/4329/2024	RESHMA BEHERA	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.
222	D-MATA/5406/2024	BISWAJIT NAYAK	2024-02-13	4-AFFIDAVIT/VERIFICATION NOT PROPER.

DEFECTIVE REPORT LIST**DEFECTIVE REPORT OF 13-02-2024 (CASES FILED BEFORE 2024)**

Sl no .	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/476/20 23	CMAPL/476/20 23	ADV.	OTHERS. COPY OF DISMISSAL ORDER NOT FILED 4. AFFIDAVIT/VERIFICATION NOT PROPER. 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED.
2	CMAPL/535/20 23	CMAPL/535/20 23	ADV.	OTHERS. COPY OF DISMISSAL ORDER NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	WP(C)/30347/20 21	WP(C)/30347/20 21	BASUDEV BARIK	OTHERS. ANNEX 2 NOT LEGIBLE OTHERS. ANN NUMBER FURNISHED IN THE PARA 2 OF THE PRAYER APPEAR TO BE INCORRECT 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25. NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT

				INDICATED
4	CMAPL/775/20 23	CMAPL/775/20 23	ADV	OTHERS. COPY OF DISMISSAL ORDER NOT FILED. OTHERS. O.P. NO.1 NOT PROPERLY DESCRIBED. OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	CMAPL/579/20 23	CMAPL/579/20 23	BIRENDRA KUMAR PARDHI	OTHERS. COPY OF DISMISSAL ORDER NOT FILED. OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED. OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948. 10. SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
6	RVWPET/385/2 023	RVWPET/385/2 023	MANOJA KUMAR KHUNTIA, A.G.A.	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE

				RULES OF THE HIGH COURT OF ORISSA, 1948.
7	RVWPET/477/2023	RVWPET/477/2023	RADHEYSHYAM CHIMANKA,SR.S.C (I.T)	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
8	RVWPET/481/2023	RVWPET/481/2023	SANGRAM JENA, A.G.A.	OTHERS. PLACE IT AFTER FILING OF IMPUGNED ORDER.
9	RVWPET/99/2020	RVWPET/99/2020	SR.S.C. (S AND ME)0	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
10	RVWPET/108/2020	RVWPET/108/2020	SR.S.C. (S AND ME)	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
11	RVWPET/92/2020	RVWPET/92/2020	SR.S.C. (S AND ME)	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE-3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
12	RVWPET/103/2	RVWPET/103/2	SR.S.C. (S AND ME)	OTHERS. AFFIDAVIT IS

	020	020		NOT IN PROPER FORMAT AS PER RULE- 3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
13	RVWPET/492/2 023	RVWPET/492/2 023	G.P.DUTTA	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE- 3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
14	RVWPET/106/2 020	RVWPET/106/2 020	SR.S.C. (S AND ME)	OTHERS. AFFIDAVIT IS NOT IN PROPER FORMAT AS PER RULE- 3, CHAPTER-VI OF THE RULES OF THE HIGH COURT OF ORISSA, 1948.
15	CMAPL/845/20 23	CMAPL/845/20 23	ADV	OTHERS. COPY OF DISMISSAL ORDER NOT FILED. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	RVWPET/490/2 023	RVWPET/490/2 023	BIBHU PRASAD TRIPATHY	4. AFFIDAVIT/VERIFICATI ON NOT PROPER. 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	RVWPET/494/2 023	RVWPET/494/2 023	ADV.	3. AUTHENTICATION FEE IS DEFICIENT.

				<p>4. AFFIDAVIT/VERIFICATION NOT PROPER. 16. PETITION/APPEAL NOT IN TIME 24. LIMITATION NOT IN TIME / EXPIRED.</p>
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